

PATNA HIGH COURT

NOTICE

District Judge (Entry Level), Direct from Bar Exam-2021

In continuation of the Court's Notice dated 04.07.2023, it is for information to the candidates who have been selected for interview under District Judge (Entry Level), Direct from Bar Exam- 2021 that the interview (Viva-Voce Test) of 50 marks with 15 as qualifying marks, as notified earlier, would be held in the premises of the Patna High Court in the following manner –

Date & Time of Interview	Roll Nos. of the Candidates
31.07.2023 at 2:00 P.M.	10366, 10430, 10475, 10658, 10678, 10698 & 10792 (Total 7)
02.08.2023 at 2:00 P.M.	10807, 10809, 10896, 10902, 10975, 10999 & 11002 (Total 7)
03.08.2023 at 2:00 P.M.	11079, 11103, 11105, 11207, 11236, 11420 & 11463 (Total 7)
04.08.2023 at 2:00 P.M.	11616, 11755, 11759, 11812, 11920, 11950, 12012 & 12054 (Total 8)

The candidates called for interview shall report to the Registrar (Appointment), Patna High Court, Patna at 12:00 Noon sharp on their respective date of interview.

The candidates may download their interview letters (call letters) from the website of the Hon'ble Court from 25.07.2023. The same will not be sent to them by any other mode/means.

Further, for the first stage verification, they must have to upload the scanned copies of their documents in the sequence, as indicated below :-

- 1) Matriculation certificate / Marks sheet showing date of birth.
- 2) Intermediate or equivalent Marks sheet & Certificate

- 3) Graduation Marks sheet & Certificate
- 4) LL.B. Certificate
- 5) Enrollment certificate issued by Bar Council
- 6) Certificate showing practice as an advocate / professional experience for not less than seven years as on 20.01.2022 issued by the competent authority as specified in the advertisement.
- 7) Declaration of net income for the last three financial years preceding the year of application i.e. 2020-21.
- 8) Declaration regarding appearance in 24 cases per year in the last three years preceding the year of advertisement which is 2020-21.
- 9) In case of claiming the benefits of reservation, Caste Certificate issued by D.M./S.D.O/C.O., as applicable, in support of category as mentioned in the online application form. In case of EBC/ BC category candidates, the caste certificate must show that they do not belong to creamy layer so as to avail the benefits of reservation. Further, caste certificate, in respect of married women claiming reservation benefits, should be issued in the name of father and not in the name of her husband.
- 10) Residential Certificate showing State of Bihar as place of permanent residence.
- 11) No Objection Certificate / permission from the employer, if employed.

For the aforesaid purpose, the website of the Court shall be opened on 15.07.2023 and shall remain accessible till 20.07.2023.

The candidates coming for the interview would be required to bring the originals of the scanned copies of the documents which they will upload on the

website of the Court. Failure to produce the original documents would disqualify them from appearing at the interview.

It is for further information to the candidates that in terms of Clause 3 of the Advertisement No. BSJS/1/2021 dated 08.12.2021, the cutoff date for calculating the age of a candidate is 01.01.2021 and in terms of Clause 4 of the said advertisement, the cut off date for the purpose of consideration of other eligibility criteria is 20.01.2022.

Candidates are requested to keep visiting the website of the Patna High Court regularly for further updates.

By order of the Court

Patna High Court, Patna

Dated: 15.07.2023


Registrar General